

LOK SABHA DEBATES

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LOK SABHA

Thursday, December 9, 1971 | Agrahavana 18,
1893 (Saka)

*The Lok Sabha met at Ten of the
Clock*

[MR SPEAKER in the Chair]

RE STATEMENTS BY MINISTERS

MR SPEAKER The Defence Minister will make a statement at 1.15 p.m. today. A statement about sugar and kerosene will be made at 12.45 p.m. by the Minister concerned.

PAPERS LAID ON THE TABLE

WEST BENGAL EMPLOYEES' PAYMENT
OF COMPULSORY GRATUITY ACT
AND NOTIFICATION UNDER
EXTRADITION ACT

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR AND REHA-
BILITATION (SHRI BALGOVIND
VIRMA) On behalf of Shri R.K.
Khadiolkar, I beg to lay on the Table a
copy (Hindi version) of the West Bengal
Employees Payment of Compulsory Gra-
tuity Act, 1971 (President's Act No. 7 of
1971) published in Gazette of India dated
the 28th August, 1971, under sub-section
(3) of section 3 of the West Bengal State
Legislature (Delegation of Powers) Act,
1971 [Placed in Library See No. LT-
1247/71]

THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI SURENDRA PAL SINGH) I beg
to lay on the Table a copy of Notification
No. G.S.R. 1381 published in Gazette of
India dated the 18th September, 1971, under

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section 35 of the Extradition Act, 1962
[Placed in Library See No. LT-1248/71]

10.02 hrs.

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

REPORT OF STUDY TOUR

SHRI S.M. SIDDAYYA (Chama-
rajanagar) I beg to present the
Report of the Study Tour of Study Group I
of the Committee on the Welfare of Sched-
uled Castes and Scheduled Tribes to
Maharashtra, Goa and Mysore in Septem-
ber, 1971.

COMMITTEE ON PETITIONS

FIRST REPORT

SHRI A.P. SHARMA (Buxar) I beg
to present the First Report of the Com-
mittee on Petitions.

10.03 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

THIRD REPORT AND MINUTES

SHRI K. BALATHANDAYUTHAM
(Coimbatore) I beg to present the
following Report and Minutes of the Com-
mittee on Public Undertakings --

- (1) Third Report on Bharat Electronics Limited
- (2) Minutes of sittings of the Committee on Public Undertakings (1970-71 and 1971-72) relating to the Third Report of the Committee on Bharat Electronics Limited